



# THE GAUHATI HIGH COURT AT GUWAHATI

The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh

## *CauseList for Hearing*

[ Published Under the authority of Hon'ble the Chief Justice ]

### PART - II

[ FROM 2ND OF JANUARY 2018 TO 28TH OF FEBRUARY 2018 ]

[ AT 10:30 A.M. ]

[ DIVISION BENCH = I ]

1 WP(C) 6059/2010	M/S GAMMON INDIA LTD vs THE STATE OF ASSAM AND ORS	MS. A CHOUDHURY MS M L GOPE MS. N HAWELIA MS. N GOGOI MS. N BORDOLOI MR. G KHANDELIA	SC, F.DEPTT. MR. R DUBEY
2 PIL 54/2012 MC 2577/12	ARUN PATHAK vs THE STATE OF ASSAM AND ORS	B D KONWAR J M KONWAR R KALITA P CHOUDHURY G GHOSH S S DEY AMICUS CURIAE	GA, ASSAM GA, NAGALAND GA, MIZORAM GA, AP MR. B D DEKA MR. A MAHANTA MR. H K DAS(R-4) MR. P S LAHKAR(R-4) MS. A TALUKDAR(R-4)
3 WA 186/2013 MC 2798/13 NOT BY HON'BLE U. BHUYAN J.	CACHAR TRANSPORT VEHICLE OWNERS' ASSOCIATION & ANR. vs STATE OF ASSAM & 5 ORS.	MR. B C DAS MR. S DUTTA MR. S NATH	MR. U RAJBANSHI SC, TRANSPORT
4 WA 12/2014 WITH FILE NO.112/06	BHUPEN DEORI vs BINUMAI DOLEY & 3 ORS.	MR. M K CHOUDHURY MR. T N SRINIVASAN MR. M BARUAH	MR. Y S MANNAN SC, PWD GA, ASSAM MR. T J MAHANTA MS. P BHATTACHARYA MR. I H SAIKIA(R-5) MS. S KANUNGOE(R-5) MR. K KALITA(R-5)

5	WA 250/2014 WITH WP(C) 6908/03(D/O) ( WITH RELEVANT RECORD) NOT BY HON, U. BHUYAN, J	UNION OF INDIA & 4 ORS. vs SUNDESWAR CHOUDHURY	MRS. B DAS C.G.C. MR. S C KEYAL ASSTT.S.G.I.	MR. P KATAKI MS. R BEGUM
6	WA 304/2014 WITH WP(C) 6071/10 (D/O)	JYOTI BARUAH & 8 ORS vs STATE OF ASSAM & 4 ORS	MR. B D KONWAR MD. A J ATIA MRS. J M KONWAR MR. R KALITA MS. S BARUA MR. R SALOI	SC, EDU MRS A VERMA
7	WP(C) 2187/2014	THE UNION OF INDIA vs N. ASHOK KUMAR & 2 ORS	MR. M BHAGABATI C.G.C. MR. S C KEYAL ASSTT.S.G.I.	MR. M G SINGH(R-1) MR. N T SINGH(R-1) MR. B BASUMATARY(R-1)
8	PIL 78/2015	DILIP KAKOTI vs THE STATE OF ASSAM & 6 ORS,	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI	SC, HIGHER EDUCATION(R1&2) SC, U G C(R7) MR. M SAIKIA(R-3&4) MR. R K BORAH(R-6) MR. R PHUKAN(R-6)
9	PIL 80/2015	WATSON HANSE vs THE STATE OF ASSAM AND 6 ORS	MR. M K DAS MR. R DOLEY MR. J BORAH MS. F YASMIN MR. P MAHANTA	GA, ASSAM(R1) SC, PWD(R2) MR. H BURAGOHAIN SC, HEALTH(R3) ASSTT.S.G.I.(R4) SC, NHM(R5) MRS A VERMA SC, APDCL(R6) SC, K A A C(R7) MS. H TERANGPI(R-4) C.G.C.
10	PIL 87/2015	SMTI ALIN MAHANTA vs THE STATE OF ASSAM AND 3 ORS	MS. M BARMAN MS. D GHOSH	GA, ASSAM(R1-3) ASSTT.S.G.I.(R4) MR A KALITA(MR.B.GOGOI,S/ HEALTH) C.G.C.(MR.J.M.A.CHOUD URY)
11	PIL 121/2015	KABIN RONGHANG & 5 ORS. vs THE UNION OF INDIA & 11 ORS	MR. P HAZARIKA MS. S KAKATI MR. C CHAKRABORTY MR. M K DAS MS. Z ANJUM	ASSTT.S.G.I. GA, ASSAM SC, HEALTH SC, PWD SC, ELEMENTARY EDUCATION SC, FOREST MR. M PHUKAN(R-1) C.G.C. MR. B C PATHAK(R-9) MR. B PATHAK(R-9) MS. J PHUKAN(R-9) MS. P DEY(R-9) MR. R THADANI(R-9) MS. A DEVI(R-3)
12	WP(C) 938/2015	PRADIP KR. DEKA & 14 ORS vs THE UNION OF INDIA AND 5 ORS	MR. M CHANDA MR. S DUTTA MR. S CHOUDHURY MS. U DUTTA	ASSTT.S.G.I.(R-1-6) MR. S C KEYAL
13	WP(C) 1052/2015	UNION OF INDIA & 2 ORS. vs MS. ANUSREE DEB	ASSTT.S.G.I. MR. S C KEYAL MR. N J DUTTA	MR. H G BARUAH MR. S A CHOUDHURY MS. P BARUAH
14	WP(C) 1437/2015	THE UNION OF INDIA & 3 ORS, vs MES 2287772 SHRI SUJIT KR. DEY	MR. A K BORA C.G.C. MR. S C KEYAL ASSTT.S.G.I.	MR. P P BARUAH MR. B CHOUDHURY

15	WP(C) 4147/2015 WITH	MD. ABDUL HAQUE vs THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SECONDARY EDUCATION(R1-5) MR. S K DAS FOR CAVEATOR
16	WP(C) 6261/2017	KAMALESWAR CHOUDHURY AND ANR vs THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR A R BHUYAN MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SECONDARY EDUCATION
17	WP(C) 4806/2015	UNION OF INDIA & 4 ORS vs DEBKUMAR GANGULY & ANR.	MR. S C KEYAL ASSTT.S.G.I. MR. K K PARASAR	-
18	WP(C) 6812/2015	NAGAON DISTRICT HIGHER SECONDARY PRINCIPAL'S COUNCIL & 34 ORS vs THE UNION OF INDIA & 4 ORS	MR. M GOSWAMI MR. R SINHA	ASSTT.S.G.I. GA, ASSAM SC, SECONDARY EDUCATION MR. C CHOUDHURY ADVOCATE GENERAL
19	WP(C) 6926/2015	ASHIT CHANDRA GHOSH & 20 ORS vs THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. F A LASKAR MR. M A I HUSSAIN	SC, ELEMENTARY EDUCATION SC, SSA
20	WP(C) 7067/2015	THE UNION OF INDIA & ANR. vs RANJIT CHANDRA GOSWAMI & ANR.	MR. S C KEYAL ASSTT.S.G.I.	MR. R K BORA SC, FOREST(R2) MR. H K DAS MS. P DUTTA
21	WP(C) 7289/2015 WITH I.A. NO. 1122/16(D/O) I.A.(C) 321/16(D/O) I.A.(C) 424/2016(D/O)	THE UNION OF INDIA & 3 ORS vs GOLAK BARMAN	MR. H K DAS MS. P DUTTA MR. U K NAIR	MR. M CHANDA MR. S CHOUDHURY MR. U DUTTA
22	WP(C) 7603/2015	THE UNION OF INDIA & 5 ORS vs ASIT KR. PAUL	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA MS. U DUTTA MR. S CHOUDHURY FOR CAVEATOR
23	WP(C) 7805/2015 WITH	MD. MAMUN RASHID & ANR. vs ASSET RECONSTRUCTION CO. (INDIA) & ANR.	MR. M A SHEIKH MD. M H CHOUDHURY MS. A BEGUM MS. F INTAZ	SC, SBI MR. M SHARMA(R-1) MR. M ROY(R-1)
24	WP(C) 4490/2016	MD. MAMUN RASHID & ANR. vs ASSET RECONSTRUCTION COMPANY (INDIA) LTD. & ANR	MR. M A SHEIKH MD. M H CHOUDHURY MS. A BEGUM	MR. S S SHARMA(R-2) MR A SHARMA(R-2) MR. B J MUKHERJEE(R-2)
25	WP(C) 7886/2015	UMESH TAMULI & 176 ORS vs THE STATE OF ASSAM AND 3 ORS	MS. B CHOUDHURY MS. H DEKA MS. P DUTTA	MR. C CHOUDHURY AG, ASSAM GA, ASSAM MR. S R RABHA(R-4) MR. A DAS(R-4)
26	PIL 41/2016	SMTI JAHNOBI GOSWAMI vs THE UNION OF INDIA & 8 ORS	MR. P HAZARIKA MR. R DOLEY MR. M K DAS MS. S KAKATI MR. C CHAKRABORTY	ASSTT.S.G.I. GA, ASSAM MR. J M A CHOUDHURY SC, HEALTH
27	WA 146/2016 I.A.(CIVIL) 43/16 NOT BY HON, M. ZOTHANKHUMA, J	SRI DHIREN CHANDRA ROBIDAS vs THE STATE OF ASSAM & 6 ORS	MR. T C CHUTIA MR. D K ROY MS. M CHUTIA MS. I KAKATI	SC, SECONDARY EDUCATION MR. S SAIKIA MS. R GOGOI
28	WA 180/2016 WITH I.A. (CIVIL) 199/16 NOT BY HON, UJJAL BHUYAN, J	UNITED BANK OF INDIA vs AMARESH NARAYAN CHOWDHURY	MR. S DUTTA MS. M CHOUDHURY MS. N MODI MR. C SHARMA MR. SIDHANT DUTTA	MR. T J MAHANTA MR. P K GOSWAMI MR. B D GOSWAMI MR. T DEURI MS. H DEKA

29	WA 237/2016 IN I.A.(C) 560/16 NOT BY HON. H. ROY, J	BUILDWORTH PVT. LTD. & 2 ORS, vs THE UNION OF INDIA & 4 ORS,	MR. R SARMA	ASSTT.S.G.I. MS. M HAZARIKA(R-4) MR S KHOUND(R-4)
30	WA 331/2016 NOT BY HON, M. ZOTHANKHUMA, J	SMTI SUSHMITA PURKAYASTHA vs THE STATE OF ASSAM & 4 ORS	MR. A DHAR MR K K DAS	GA, ASSAM SC, HIGHER EDUCATION MR. M K CHOUDHURY(R-4) MR P BHARDWAJ(R-4) MS. A CHOUDHURY (R-4) MR. P K TIWARI(R-5) MR. R J DAS(R-5) MR. A R GOGOI(R-5) MR. B PANDEY(R-5) MR. J PATOWARY(R-4)
31	WA 371/2016 R.P. 31/15(D/O) WP(C) 6725/13(D/O) NOT BY HON. U. BHUYAN, J	SRI DINESH CHOUHAN vs THE STATE OF ASSAM & 4 ORS	MS. P BARMAN MS S CHANGKAKATI MR. R S THAKUR DR. B AHMED MR. R S CHAUHAN	SC, SECONDARY EDUCATION SC, K A A C MR. B D DAS(R-5) MR. D NATH(R-5)
32	WP(C) 5/2016	DR. ASHOKE BAGCHI vs THE UNION OF INDIA & 3 ORS	MR. P P BARUAH MR. B CHOUDHURY	SC, NF RLY MR. D K DEY MR. A K SARKAR
33	WP(C) 498/2016	KISHORE BHOWAL vs THE UNION OF INDIA & 3 ORS	MR. J L SARKAR MR. S NATH	ASSTT.S.G.I. MR. S C KEYAL
34	WP(C) 882/2016	THE UNION OF INDIA & 2 ORS. vs NIRMAL KUMAR MITRA & ANR	MS U DAS MR. M S SARMA MS. A SAIKIA	MR. J L SARKAR MR. S NATH MR. G J SHARMA MR. A K DAS(R-2)
35	WP(C) 1438/2016	NAZRUL ISLAM vs THE UCO BANK & 2 ORS	MR. N H BARBHUIYA MR. M HUSSAIN	MR. A J DAS MR. M K ALI MR. R K DUTTA MS. S ROY(R-3) MS. A THAKURIA(R-3)
36	WP(C) 1619/2016	KRISHNA KUMAR AGRAHARI vs THE UNION OF INDIA & 4 ORS	MR. K PAUL MR. J P CHAUHAN MR. A SARMA MS. R VERMA	SC, NF RLY MS B DEVI MS. R R BORAH MS. N MEDHI MR. B SHARMA MR B SHARMA
37	WP(C) 2080/2016 WITH	DIVAKARAN P.V & 90 ORS vs THE UNION OF INDIA & 3 ORS	MR. T N SRINIVASAN MR. N BARUAH	ASSTT.S.G.I.
38	WP(C) 7389/2015	A. ARUL vs THE UNION OF INDIA & 3 ORS	MR. T N SRINIVASAN MR. N BARUAH	ASSTT.S.G.I. MR. Y DOLOI(R-1 to 4) SR. CGC
39	WP(C) 2304/2016 NOT BY HON, H. ROY, J AND NOT BY HON, A.K. GOSWAMI, J AND NOT BY HON, S. SHYAM, J WITH	M/S DHANSHIRI ECO CAMP vs THE STATE OF ASSAM & 3 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR MS. B DAS	ASSTT.S.G.I. SC, FOREST GA, ASSAM
40	WP(C) 459/2016 WITH	M/S RESORT BORGOS vs NATIONAL GREEN TRIBUNAL & 4 ORS	MR. U HAZARIKA MR. P BORA MR. R BISWAS MR. P DEKA	GA, ASSAM SC, FOREST ASSTT.S.G.I. MR. R DUTTA(R-6) MR. J HUDA(R-6) MS U DAS(R-6)
41	WP(C) 1127/2016 WITH	DIPHLU RIVER LODGE & ANR vs NATIONAL GREEN TRIBUNAL & 4 ORS	MR. A M BAZARBARUAH MS. M BARMAN MR. M ISLAM	ASSTT.S.G.I. SC, FOREST

42	WP(C) 1169/2016 WITH	M/S BRAHMAPUTRA RESORTS PVT. LTD. & ANR. vs NATIONAL GREEN TRIBUNAL & 5 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM SC, FOREST ASSTT.S.G.I.
43	WP(C) 8005/2015 WITH	APURBA PRATAP GOSWAMI & ANR. vs THE UNION OF INDIA & 19 ORS	MR. P K GOSWAMI MS. B CHOUDHURY MR. P GOSWAMI MR. D CHOWDHURY MR. B P BORAH	ASSTT.S.G.I.(R1) GA, ASSAM(R2) SC, K A A C(R4) MR J CHUTIA(R3) SC, FOREST MR. P K BORAH MR. R DUTTA(R-5) MR. J HUDA(R-5) MS U DAS(R-5)
44	PIL 26/2015 WITH	SAMARJIT SHARMA vs THE UNION OF INDIA & 5 ORS	MR. D K BAGCHI	ASSTT.S.G.I.(R1) GA, ASSAM(R2,4) MR. R K BORA SC, FOREST(R3,5) MR. S C KEYAL(Res. No. S/R not yet recieved) MR. D K MISHRA(R-6) MS. S JAHAN(R-6) MR. S ALI(R-6) MR. S S ROY(R-6) MR. B PRASAD(R-6) MS. D MUSAHARY(R-6) MR. D K DAS(R-6) MR D DUARA(R-6) MS. L GOGOI(R-6) MR H BETALA(R-6)
45	WP(C) 2603/2016 WITH	NUMALIGARH REFINERY LIMITED vs THE STATE OF ASSAM & 7 ORS	MR. D K DAS MR D DUARA MS. L GOGOI MR H BETALA	SC, FOREST GA, ASSAM
46	WP(C) 1756/2016 WITH	M/S CHAUPAL vs NATIONAL GREEN TRIBUNAL & 5 ORS.	MR. P BORA MR. P DEKA MR. A CHETIA MS. R JAIN	GA, ASSAM SC, FOREST ASSTT.S.G.I.
47	WP(C) 1766/2016 WITH	EKORA RESORT & ANR. vs NATIONAL GREEN TRIBUNAL & 5 ORS	MR. P BORA MR. P DEKA MR. A CHETIA MS. R JAIN	GA, ASSAM SC, FOREST ASSTT.S.G.I.
48	WP(C) 1819/2016 NOT BY HON. H. ROY J.	PRAHLAD BOISNAB BARUAH vs NATIONAL GREEN TRIBUNAL & 5 ORS	MR. R B PHOOKAN MR. H NATH MR. R SARMA	GA, ASSAM ASSTT.S.G.I. SC, FOREST
49	WP(C) 4197/2016 WITH I.A.(C) 765/2016	ANUP CHAKRABORTY & 2 ORS. vs THE UNION OF INDIA & 5 ORS	MR. P K TIWARI MR. A R GOGOI MR. B PANDEY	SC, RAILWAY ASSTT.S.G.I. MR. H K DAS MS. P DUTTA MR. M C BORA
50	WP(C) 4224/2016	VIRENDRA DUTT GYANI vs THE UNION OF INDIA & 5 ORS	MR. P K GOSWAMI MS. B CHOWDHURY	ASSTT.S.G.I.(R-1,2) SC, AG(R-3) SC, GHC(R-4) MR. K K PARASAR(R- 1& C.G.C.
51	WP(C) 4505/2016	THE UNION OF INDIA & ANR. vs DESHBANDHU CHOUDHURY	MR. Y DOLOI SR. CGC	MR. J L SARKAR MR. S NATH MR. G J SHARMA FOR CAVEATOR

52	WP(C) 4731/2016	ALL ASSAM TOWN AND COUNTRY PLANNING DRAUGHTSMAN ASSOCIATION vs THE STATE OF ASSAM AND 3 ORS	MR. S M BARUAH MS. R DEKA	GA, ASSAM
53	WP(C) 5576/2016	M/S LABU BUILDER & ANR. vs THE STATE BANK OF INDIA & 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. A ACHARYA MR. N BARMAN	MR. R BORPUJARI(R-3)
54	WP(C) 5818/2016	ANADI MISHRA & 2 ORS. vs THE UNION OF INDIA & 5 ORS	MR. M CHANDA MR. R MAZUMDAR MS. S DUTTA	SC, NF RLY MR. H K DAS MR. U PATHAK MS. P DUTTA
55	WP(C) 6525/2016 CAVT. NO. 1305/16	INDIAN TEA ASSOCIATION vs THE UNION OF INDIA & 4 ORS	MR. D BARUAH MS. B DAS MS. N UPADHYAY	ASSTT.S.G.I. GA, ASSAM SC, L C MR. S SARMA MRS. A BHATTACHARYYA MR. P KALITA FOR CAVEATOR MR. S C KEYAL
56	C.Ex.App. 1/2017 WITH	M/S TRIBENI METALLOYS PVT LTD vs THE COMMISSIONER CENTRAL EXCISE & SERVICE TAX	MS M L GOPE MS. N HAWELIA MS. N GOGOI MS. N BORDOLOI	MR. S C KEYAL ASSTT.S.G.I.
57	C.Ex.App. 2/2017 WITH	M/S TRIBENI METALLOYS PVT LTD vs THE COMMISSIONER CENTRAL EXCISE & SERVICE TAX	MS M L GOPE MS. N HAWELIA MS. N GOGOI MS. N BORDOLOI	MR. S C KEYAL ASSTT.S.G.I.
58	C.Ex.App. 3/2017 WITH	M/S TRIBENI METALLOYS PVT LTD vs THE COMMISSIONER CENTRAL EXCISE & SERVICE TAX	MS M L GOPE MS. N HAWELIA MS. N GOGOI MS. N BORDOLOI	MR. S C KEYAL ASSTT.S.G.I.
59	C.Ex.App. 4/2017	M/S TRIBENI METALLOYS PVT LTD vs THE COMMISSIONER CENTRAL EXCISE & SERVICE TAX	MS M L GOPE MS. N HAWELIA MS. N GOGOI MS. N BORDOLOI	MR. S C KEYAL ASSTT.S.G.I.
60	ITA 169/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX vs M/S PIONEER TRADING CO.	MR. S SHARMA MR. R S MISHRA	MR. R GOENKA(Sr. Adv.) MR. A GOENKA MR. U K BORTHAKUR
61	ITA 231/2017	ARUNACHAL POLICE HOUSING & WELFARE CORPORATION LTD. vs COMMISSIONER OF INCOME TAX & 2 ORS,	DR. ASHOK SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	SC, INCOME TAX MR. S SAIKIA
62	ITA 232/2017	ARUNACHAL POLICE HOUSING & WELFARE CORPORATION LTD. vs COMMISSIONER OF INCOME TAX & 2 ORS,	DR. ASHOK SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	SC, INCOME TAX MR. S SAIKIA
63	Mat.App. 25/2017 WITH LCR	SRI TARUN BHATTACHARJEE @ JIBESH BHATTACHARJEE vs SMT RITA BHATTACHARJEE	MR. R KALITA MR. R SALOI MS. S BHUYAN MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. H C SARMA MR. U B SARMA MS. G SARMAH
64	Mat.App. 32/2017 WITH LCR	SRI NIREN DAS vs SMTI SIBANI DAS	MR. K MONIR MR. P K MONIR MS. A DAS	MS. A MAHANTA

65	PIL 9/2017 I.A.(C) 3936/17 (IMPLEADMENT) I.A.(C) 3937/17 (U.O.VI R-17)	RATAN TERANG & 17 ORS. vs THE STATE OF ASSAM & 8 ORS.	MR. M SARANIA MR. S U AHMED MR. C HANSE MR. A I KATHAR	GA, ASSAM SC, K A A C SC, ELECTION COMMISSION. MR. N BORAH
66	PIL 40/2017	PEOPLE'S COMMITTEE FOR CONSTITUTIONAL RIGHTS & ANR vs THE STATE OF ASSAM AND 12 ORS	MR. A K BORA MS. M HAZARIKA MS. C KHAKHLARY	GA, ASSAM ASSTT.S.G.I. SC, SSA MR. H GUPTA(R-9) C.G.C.
67	PIL(Suo Moto) 1/2017 WITH I.A.(C) 2853/17	X X X X vs IN RE :- THE STATE OF ASSAM & 5 ORS.	MR. U K NAIR SC, GHC	MR. M U MAHMUD(R- 8& MR. M ALI(R- 8&9) MR. A DAS(R- 8&9) MR. S HOQUE(R- 8&9) MS. C KALITA(R- 8&9)
68	PIL(Suo Moto) 2/2017	X X X X vs IN RE :- THE STATE OF ASSAM & 4 ORS.	MR. S S DEY SR. ADVOCATE SC, GHC	GA, ASSAM MR. D SAIKIA MR. R K BORA MR. R PHUKAN
69	WA 51/2017 WITH CAVT. 242/17 & CAVT. 243/17 NOT BY HON, M.ZOTHANKHUMA, J	THE UNION OF INDIA & 7 ORS vs SHRI RANJIT KUMAR SAHA & ANR	MR. S C KEYAL MR. M PHUKAN	MR. R MAJUMDAR FOR CAVEATOR
70	WA 111/2017 CAVT. 474/17 NOT BY HON. M. ZOTHANKHUMA, J	BHARTIA -ALLIED (JV) vs THE UNION OF INDIA & 3 ORS	MR. G N SAHEWALLA MD. ASLAM MR. D SENAPATI MS. D SWAMI MS. S KATAKI	ASSTT.S.G.I. MR. R BHATRA FOR CAVEATOR MR. G GOSWAMI(Rly.Ad)
71	WA 158/2017 CAVT. 1323/17 NOT BY HON. U. BHUYAN, J WITH	THE STATE OF ASSAM vs KAMPITH JUNIOR COLLEGE & ANR	MR. D SAIKIA ADDL. AG, ASSAM MR. S K GHOSH SC, SECONDARY EDUCATION	MR. P D NAIR MR G ALAM FOR CAVEATOR
72	WA 229/2017 NOT BY HON. U. BHUYAN, J	STATE OF ASSAM & 2 ORS vs LALUK JUNIOR COLLEGE & 4 ORS	MR. D SAIKIA SR. ADDL A.G. ASSAM MS. P CHAKRABORTY MR. A DEKA MR. N SARMA SC, EDUCATION	MR. K K MAHANTA
73	WA 165/2017 NOT BY HON. U. BHUYAN, J	ABDUL WAHID vs THE STATE OF ASSAM & 4 ORS	MR K BHUYAN MR. N ISLAM	SC, HIGHER EDUCATION MR. R C SAIKIA(R-5) MR G K SINGH(R-5) MR. P DUTTA(R-5) MS. K SAIKIA(R-5)
74	WA 199/2017 CAVT. 905/17 NOT BY HON. S. SHYAM, J	SRI BUDDHADEV MUCHAHARY vs THE BODOLAND TERRITORIAL COUNCIL & 5 ORS	MR. S B RAHMAN MR. S S S RAHMAN MR. A W AMAN	GA, ASSAM SC, BTC MR. A NARZERY FOR CAVEATOR
75	WA 216/2017 I.A.(C) 2655/17 I.A.(C) 3830/17 CAVT. 412/17 NOT BY HON. U. BHUYAN, J	DINABANDHU KALITA, vs THE STATE OF ASSAM & 3 ORS,	MR. D DAS MR. H NATH MR. R SARMA	SC, SECONDARY EDUCATION MR. K N CHOUDHURY MR. B SARMA FOR CAVEATOR
76	WA 217/2017 I.A.(C) 2620/17 I.A.(C) 2656/17 CAVT. 1662/16 NOT BY HON. U. BHUYAN, J	SRI DINABANDHU KALITA vs THE STATE OF ASSAM & 3 ORS	MR. D DAS MR. H NATH MR. R SARMA	SC, SECONDARY EDUCATION MR. K N CHOUDHURY MR. B SARMA FOR CAVEATOR
77	WA 232/2017 NOT BY HON. A.K. GOSWAMI, J	THE STATE OF ASSAM & 11 ORS vs AJIT BURAGOHAJIN & 70 ORS	MR. D SAIKIA MR. B GOGOJ	MR. P K GOSWAMI(Sr. Adv.) MR. B P BORAH MR. P J DUTTA

78	WA 236/2017 NOT BY HON. U. BHUYAN, J WITH	DIGANTA DEV ASOMIYA vs THE STATE OF ASSAM AND ANR	MS. D BORGHAIN MS. M BHUYAN MR. P GOHAIN MRS. M SARMA MS. B PHUKAN	SC, SECONDARY EDUCATION
79	WA 46/2017 WA 43/17(D/O) WA 186/17(D/O) WA 53/17(D/O)	NAZMUSH SAKIB vs THE STATE OF ASSAM & 3 ORS	MR. M U MONDAL MS N NASRIN MD I H KHAN	SC, EDUCATION MR. A WAHAB(R-4)
80	WA 242/2017 I.A.(C) 2928/17 CAVT. 949/17 NOT BY HON. A.K. GOSWAMI, J	UNION OF INDIA & 2 ORS, vs M/S DHARAMPAL SATYAPAL LTD	MR. B SARMA SC, CENTRAL EXCISE MR. S BARMAN MR. B SARMA SC, CENTRAL EXCISE MR. S BARMAN	DR. ASHOK SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA DR. ASHOK SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA
81	WA 273/2017 NOT BY HON. A.M.B. BARUA, J	BOGI RAM DAS & 13 ORS, vs THE STATE OF ASSAM & 14 ORS,	MR. J AHMED MR. A HOQUE MS. M AHMED	GA, ASSAM MS. R DEKA(DR.B.AHMEI .)
82	WA 274/2017 NOT BY HON. U. BHUYAN, J	UNION OF INDIA & 3 ORS vs MD NAZIMUDDIN ANSARI & ANR,	MR. S P CHOUDHURY C.G.C.	MR. I H SAIKIA MS. S KANUNGOE MR. S A B KHABIR MR. K KALITA MR. K GOGOI
83	WA 313/2017 NOT BY HON. H. ROY, J	M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITED LIMITED vs THE STATE OF ASSAM & 4 ORS	MR. P K R CHOUDHURY MR G JALAN	GA, ASSAM
84	WA 326/2017 I.A.(C) 3854/17(D/O) NOT BY HON. M. ZOTHANKHUMA, J	MONJURA BEGUM BARBHUIYA vs THE STATE OF ASSAM & 2 ORS	MD. M H CHOUDHURY MS. L N CHOUDHURY MS. M DEORI MS. S KHAN MR. T A CHOUDHURY	SC, AGRI. DEPARTMENT
85	WA 338/2017 I.A.(C) 4057/17 CAVT. 1773/17 NOT BY HON. H. ROY, J	SRI KAMAL SINGH DUGAR vs THE VICE CHANCELLOR ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY & 2 ORS	MS. D BORGHAIN MR. P GOHAIN MS. M SARMAH MS. B PHUKAN	GA, ASSAM MR. B GOGOI FOR CAVEATOR
86	WA 341/2017	THE STATE OF ASSAM & 3 ORS vs DR FIRDUSHI BEGUM & ANR	MR. D P BORAH	MR. M K CHOUDHURY MR. M KHAN MR. J ROY MR. K DAS
87	WA 343/2017 NOT BY HON. M. ZOTHANKHUMA, J	RUKAN UDDIN LASKAR vs THE UNION OF INDIA & 3 ORS	MR. L R MAZUMDER MR. H A TALUKDAR MR. I HUSSAIN MR. E AHMED	ASSTT.S.G.I.
88	WP(C) 598/2017	MIHIR GOSWAMI vs THE UNION OF INDIA & 2 ORS.	MR S M ABDULLAH P MR. I CHOUDHURY MR. D SAIKIA MR. J ALI MR. S RAHMAN MR R L CHUTIA MS. B M BHUYAN	ASSTT.S.G.I. GA, ASSAM MRS R BORAH SC, UPSC MR. M PHUKAN(R-1) C.G.C.
89	WP(C) 1147/2017 I.A.(C) 1013/17	DR. RABIN SARMA vs THE STATE OF ASSAM & 6 ORS.	MR. M U MONDAL MS N NASRIN MD I H KHAN	SC, HIGHER EDUCATION SC, U G C ASSTT.S.G.I. SC, APSC MR. C BARUAH MR. S S ROY(R-7) C.G.C. MR. A CHAMUAH(R-6)



90	WP(C) 1580/2017	KRIPA SINDHU DAS vs THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SECONDARY EDUCATION SC, PERSONNEL DEPT. MR. A K THAKUR MR G P BHOWMIK(R-5) MR. S DEY(R-5) MR. T ROY(R-5) MS. B SARKAR(R-5)
91	WP(C) 1928/2017	PHULESWARI DEKA vs THE STATE OF ASSAM & 4 ORS.	DR. B AHMED MR. A M BARBHUIYA MR. B SAHARIA	SC, HIGHER EDUCATION MR. G UZIR(Sr.Adv., R-5) MR. S M BARUAH(R-5) MR. M SAIKIA(R-5) MR. H N SARMA(R- 3&4)
92	WP(C) 3914/2017	SUDIPTA SAHU & 262 ORS vs THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, HEALTH
93	WP(C) 4208/2017	DIPAK GOSWAMI vs THE UNION OF INDIA & 5 ORS.	MR. J L SARKAR MR. S NATH MR. G J SHARMA	SC, NF RLY MR. D K DEY(Rly.Adv.)
94	WP(C) 4566/2017	UNION BANK OF INDIA & ANR. vs PABITRA PRAN SAIKIA	MR. K K BHATRA MR. R K BHATRA MR A SAIKIA MS. P HUJURI MR. R RABHA	MR. R BAISHYA
95	WP(C) 5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. vs THE STATE OF ASSAM & 2 ORS.	MS M L GOPE MS. N HAWELIA MS. N GOGOI MS. N BORDOLOI MS. N MECH	MR. B GOGOI SC, FINANCE & TAXATIO
96	WP(C) 5722/2017	M/S. GAMMON INDIA LTD. vs THE STATE OF ASSAM & 3 ORS.	MR. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N BORDOLOI MS. N MECH	MR. B GOGOI SC, FINANCE & TAXATIO
97	WP(C) 5736/2017 WITH	DHARAMPAL SATYAPAL LTD vs THE STATE OF ASSAM & 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
98	WP(C) 5747/2017 WITH	AVICHAL BUILDCON PVT. LTD. vs THE STATE OF ASSAM & 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
99	WP(C) 3642/2017 WITH	JAGATI COKE PVT. LTD. vs THE STATE OF ASSAM & 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. P DAS MR. J ISLAM MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
100	WP(C) 3644/2017 WITH	SHRI BALAJI COKE INDUSTRIES vs THE STATE OF ASSAM	DR. ASHOK SARAF MR. P BARUAH MR. P DAS MR. J ISLAM MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
101	WP(C) 3645/2017 WITH	JAI COKE INDUSTRIES vs THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. P DAS MR. J ISLAM MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
102	WP(C) 3646/2017 WITH	SETHI COKE INDUSTRIES vs THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. J ISLAM MR. P DAS MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI

103	WP(C) 3647/2017 WITH	PARASHNATH COKE INDUSTRIES vs THE STATE OF ASSAM & 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. P DAS MR. J ISLAM MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
104	WP(C) 3651/2017 WITH	RAJ COKE INDUSTRIES vs THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. P DAS MR. J ISLAM MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
105	WP(C) 3652/2017 WITH	KAMRUP COKE INDUSTRIES vs THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. J ISLAM MR. P DAS MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
106	WP(C) 3655/2017 WITH	SHIVA COKE INDUSTRIES vs THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. P DAS MR. J ISLAM MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
107	WP(C) 3656/2017 WITH	JUPITER COKE INDUSTRIES vs THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. J ISLAM MR. P DAS MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
108	WP(C) 3657/2017 WITH	GANESH MET COKE INDUSRIES vs THE STATE OF ASSAM & 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. P DAS MR. J ISLAM MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
109	WP(C) 3660/2017 WITH	S.K.J. COKE INDUSTRIES LIMITED vs THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. P DAS MR. J ISLAM MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
110	WP(C) 3661/2017 WITH	SHEO SHAKTI COKE INDUSTRIES vs THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. P DAS MR. J ISLAM MR. S P SHARMA	SC, FINANCE & TAXATIO MR. B GOGOI
111	WP(C) 3988/2017 WITH	BHARTI INFRATEL LTD. vs THE STATE OF ASSAM & 2 ORS.	MR. B SHARMA MR. H DAS MR. D K NATH MS. S BEZBARUAH	SC, TAXES
112	WP(C) 4258/2017 WITH	BHARTI AIRTEL LTD. vs THE STATE OF ASSAM & 2 ORS.	MR. N DUTTA MR. S BHARALI MR. M DAS MS. M GOSWAMI MR N NEOG	SC, FINANCE & TAXATIO
113	WP(C) 6723/2014	M/S CEMENT INTERNATIONAL LTD. vs THE STATE OF ASSAM AND 3 ORS	MS M L GOPE MS. N HAWELIA MS. S BARUAH	SC, FINANCE & TAXATIO MR. S SAIKIA
114	WP(C) 5738/2017	M/S. KESHARI INDUSTRIES vs THE STATE OF ASSAM & 2 ORS.	MS M L GOPE MS. N HAWELIA MS. N GOGOI MS. N BORDOLOI MS. N MECH	SC, FINANCE & TAXATIO MR. B GOGOI
115	WP(C) 5865/2017	DARAJ UDDIN AHMED vs THE STATE OF ASSAM & 3 ORS.	MD. M H CHOUDHURY MS. L N CHOUDHURY MS. M DEORI MS. S KHAN MR. T A CHOUDHURY	SC, SECONDARY EDUCATION

## [ CRIMINAL SINGLE BENCH = I ]

1	Crl.Rev.P. 28/2012 WITH CRL.PET 50/12 (D/O) WITH LCR 2 FILES NOT BY HON. U. BHUYAN J [ P.C. ACT.]	JOGEN BORAH vs STATE OF ASSAM	MR. N DUTTA MR. B K MAHAJAN MR. A CHOUDHURY MR. R ALI MR. P K DAS MR N J DAS	PP, ASSAM SC, CBI
2	Crl.Rev.P. 522/2012 [ P.C. ACT.] WITH	NIRMALAYA BHATTACHARJEE vs CENTRAL BUREAU OF INVESTIGATION & ORS	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK G SARMAH	SC, CBI
3	Crl.Pet. 813/2012 WITH	ADHAR KUMAR BARMAN vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I)	MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY	SC, CBI
4	Crl.Pet. 784/2012 WITH LCR 3 FILES	ASHIM KUMAR BHATTACHARJEE vs THE CENTRAL BUREAU OF INVESTIGATION	MR. P KATAKI MR. D K BAGCHI	SC, CBI
5	Crl.Pet. 372/2013 [ P.C. ACT.] Crl.M.C. 677/2014 Crl.M.C. 516/2013 WITH	JAYDEV DAS vs CENTRAL BUREAU OF INVESTIGATION (CBI) & 2 ORS	MR. P I JOSE MR. J I BORBHUIYA MRS. K H CHOUDHURY MRS. F BEGUM MR. L MOHAN MR. Z ARAFAT MR. R ALI MR. M K CHAKRAVORTTY	SC, CBI MR. K K BHATRA MR. R K BHATRA MS. P HUJURI SC, C B I
6	Crl.Pet. 916/2013 Crl.M.C. 481/2014 WITH	JAYDEV DAS vs CENTRAL BUREAU OF INVESTIGATION (C.B.I) & 2 ORS	MR. Z KAMAR MRS. F BEGUM MR. L MOHAN MR. R ALI MR. M K CHAKRAVORTTY	SC, C B I
7	Crl.Pet. 373/2013 Crl.M.C. 676/2014 WITH	LAL CHAND AGARWALA vs CENTRAL BUREAU OF INVESTIGATION (C.B.I) & 2 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MRS. F BEGUM MR. L MOHAN MR. A AHMED MR. Z ARAFAT	SC, CBI MR. K K BHATRA MR. R K BHATRA MS. P HUJURI SC, C B I
8	Crl.Pet. 226/2013 WITH Crl.Pet. 273/2013 (D/O)	MD. GIASUDDIN AHMED & ANR. vs CENTRAL BUREAU OF INVESTIGATION (C.B.I) & ANR.	MR. S SHARMA MR. J DEKA	SC, CBI MR. K K BHATRA MR. R K BHATRA SC, C B I
9	Crl.Pet. 964/2014 WITH I.A. 604/2016 [ P.C. ACT.] WITH	AMITABH RAI SARMA vs CENTRAL BUREAU OF INVESTIGATION (CBI) & ANR	MR. Z KAMAR MR. P CHOUDHURY	SC, CBI
10	Crl.Pet. 925/2014 WITH I.A. 602/16	ARUP RAI vs CENTRAL BUREAU OF INVESTIGATION (CBI) & ANR.	MR. N DUTTA MR. D TALUKDAR MR. A PHUKAN MS. S CHOUDHURY	SC, CBI
11	Crl.Rev.P. 375/2014 [ P.C. ACT.] WITH LCR 2 FILES	DR. TARA PRASAD DAS vs THE STATE OF ASSAM	MR. N DUTTA MR. S BHARALI MR. M DAS MR. N N B CHOUDHURY MR. D K BHATTACHARYYA MR. N K NEOG	PP, ASSAM